NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. C.P.(IB)-469(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: **Mr. Bharat Kuverji Kenia**
V/s
Spenta Enclave Private Limited

APPEARANCE :

FOR THE FINANCIAL CREDITOR **:** Adv. Varun Mamniya

FOR THE CORPORATE DEBTOR **:** Absent

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.11.2022
Sushil